## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH



**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/413/ (IB)/2017

NAME OF THE PETITIONER(S)

: KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION

LTD

NAME OF THE RESPONDENT(S)

: TITANIUM TANTALUM PRODUCTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. B. Dhanary -2) Mr. Yusuj. S. Q

Respondent

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for making payment of Rs.30 lakhs by the next date of hearing. At request, time is enlarged. Put up on 27.11.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** ghk

Sel-MEMBER (JUDICIAL)